NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

P.R. No. 106A/(MAH)/2013

C.A. No. 114/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES: Hari Prasad Kanoria & Ors.

V/s.

Asian Healthcare Services Ltd.

SECTION OF THE COMPANIES ACT: 167 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

CA 114/2015 in PR 106A/167/NCLT/MB/MAH/2013

List this matter on 4.8.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)